

List of case record in 1 Sheet

Filing no.B.A.-8337/2020

Sarfaraj Alam

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Mohit Prakash

Defects

8. Statement regarding B.A. is missing in para-2.
9. (i) Name of petitioner in Vak. may be stated as per page-1.  
(ii) Duly certified T/c of hand written pages of Annx-1 may be filed.